NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/ /2014

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Private Limited

NAME OF THE RESPONDENT(S)

: O.A. Software India Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T.K. Bharkar

Alchi'l Join

Coursel for Respondents

Charl.

ORDER

Counsel representing both the parties are present. Counsel for respondents submitted that a proposal for compromise has been made and copy of the same is furnished to the other side. Counsel for petitioner prayed time to seek instructions from the client. Time extended at request. Put up on 13.07.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)